

(c) Total number of doctors from Rajasthan who have undertaken this course are:—

Sl. No.	No. of doctors	Batch of year	Result
1.	02	2009-10	Passed
2.	05	2010-11	Passed
3.	05	2011-12	On-going

(d) and (e) The Government of Rajasthan has informed that it is taking maximum benefit of the said training by posting three trained doctors on administrative posts and other four would be posted after lifting of ban on transfers.

**Unethical practice of pharma companies to evade  
pricing control**

872. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry is aware of the unethical and corrupt practices by the pharma companies by which while retaining the popular brand names of their price controlled products they change the ingredients to evade ceiling prices;

(b) if so, whether the Ministry has examined such incidents from the stand point of prices as well as the health of the people;

(c) if so, what is Government's reaction thereto; and

(d) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (d) Yes. The issue was deliberated with the State Drug Controllers also in the meeting of the Drugs Consultative Committee. The State Drug Controllers were asked not to grant licences in such cases. Further, with the enactment of the Drugs and Cosmetics (Amendment) Act, 2008 and consequent enhancement of the penal provisions under the Act, any such attempt which results in tampering with the quality of the drugs is punishable thereunder.

**Programmes for improving coverage of  
institutional deliveries**

873. SHRI HUSAIN DALWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the programmes and schemes being run by the Ministry which aim for improving the coverage of institutional deliveries in the country as according to the findings of the National